

West Bengal Appropriation (Vote On Account) Act, 1957

6 of 1957

[29 March 1957]

CONTENTS

1. Short title
- 2 . Withdrawal of Rs. 51,62, 16,000 from and out of the Consolidated Fund of West Bengal for the financial year 1957-58
3. Appropriation

SCHEDULE 1 :- SCHEDULE

West Bengal Appropriation (Vote On Account) Act, 1957

6 of 1957

[29 March 1957]

PREAMBLE

An Act to provide for the withdrawal of certain sums from and out of the Consolidated Fund of West Bengal for the service of a part of the financial year 1957-58.

Whereas it is expedient to provide for the withdrawal of certain sums from and out of the Consolidated Fund of West Bengal for the service of a part of the financial year 1957-58;

It is hereby enacted in the Eighth Year of the Republic of India, by the Legislature of West Bengal, as follows:-

1. For the Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary, dated the 22nd March, 1957, Part IVA, page 1178; for proceedings of the West Bengal Legislative Assembly, see the proceedings of the meeting of the West Bengal Legislative Assembly held on the 25th March, 1957; and for proceedings of the West Bengal Legislative Council, see the proceedings of the meeting of the West Bengal Legislative Council held on the 26th March, 1957

1. Short title :-

This Act may be called the West Bengal Appropriation (Vote on Account) Act, 1957.

2. Withdrawal of Rs. 51,62, 16,000 from and out of the Consolidated Fund of West Bengal for the financial year 1957-58 :-

From and out of the Consolidated Fund of West Bengal there may be withdrawn sums not exceeding those specified in column 2 of the Schedule amounting in the aggregate to the sum of fifty-one crores, sixty-two lakhs and sixteen thousand rupees towards defraying the several charges which will come in course of payment during the financial year 1957-58.

3. Appropriation :-

The sums authorised to be withdrawn from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

SCHEDULE 1

SCHEDULE

SCHEDULE (See sections 2 and 3)

1	2		
Services and purposes.	Sums not" exceeding		
	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
	Rs.	Rs.	Rs.
A-Direct Demand on the Revenue.			
4-Taxes on Income other than Corporation Tax and Estate Duty.	2,34,000	1,000	2,35,000
7-Land Revenue	2,04,58,000		2,04,58,000
AA-Principal Revenue Heads- Forest and other Capital Accounts outside the Revenue Account.			
65-Payment of Compensation to Land Holders, etc., on the abolition of the Zamindari System.	35,42,000		35,42,000
A-Direct Demand on Revenue.			

8-State Excise Duties	17,26,000		17,26,000
9-Stamps	3,57,000		3,57,000
10-Forest	48,25,000		48,25,000
11-Registration	9,13,000		9,13,000
12-Taxes on Vehicles		2,25,000	2,25,000
13-Other Taxes and Duties	12,45,000		12,45,000
C-Revenue Account of Irrigation, Navigation, Embankment and Drainage Works.			
17-Interest on Irrigation Works (Commercial)			
XVII-Irrigation-Working expenses	9,34,000		9,34,000
18-Other Revenue expenditure financed from Ordinary Revenues.	77,80,000		77,80,000
H-Civil Works and Miscellaneous Public Improvements.			
51A-Interest on Capital Outlay on Multipurpose River Schemes.			
51B-Other Revenue expenditure connected with Multipurpose River Schemes.	6,65,000		6,65,000
CC-Capital Account of Irrigation, Navigation, Embankment and Drainage Works outside the Revenue Account.			
68-Construction of Irrigation, Navigation, Embankment and Drainage Works (Commercial).	26,76,000		26,76,000
HH-Capital Account of Civil Works and Miscellaneous Public Improvements outside the Revenue Account.			
80A-Capital Outlay on Multipurpose River Schemes outside the Revenue Account.	62,55,000		62,55,000
E-Debt Services.			
22-Interest on Debt and other obligations	1,000	1,50,00,000	1,50,01,000
23-Appropriation for Reduction or Avoidance of Debt			
F-Civil Administration.			
25-General Administration	1.43.63.000	4.42.000	1.48.05.000

27-Administration of Justice	37,85,000	11,73,000	49,58,000
28-Jails and Convict Settlements	40,09,000	13,000	40,09,000
29-Police	3,13,27,000		3,13,27,000
30-Ports and Pilotage	3,40,000		3,40,000
36-Scientific Departments	29,000		29,000
37-Education	4,84,84,000		4,84,84,000
38-Medical	2,05,18,000		2,05,31,000
39-Public Health	1,01,02,000		1,01,02,000
40-Agriculture-Agriculture	2,25,34,000		2,25,34,000
FF-Civil Administration-Capital Account outside the Revenue Account.		,	
71-Capital Outlay on schemes of Agricultural Improvement and Research outside the Revenue Account.	47,50,000		47,50,000
F-Civil Administration.			
40-Agriculture-Fisheries	13,34,000		13,34,000
41-Veterinary	16,39,000		16,39,000
42-Co-operation	19,14,000		19,14,000
43-Industries-Industries	44,42,000		44,42,000
H-Civil Works and Miscellaneous Public Improvements.			
52-Interest on Capital Outlay on Electricity Schemes			
52A-Other Revenue expenditure connected with Electricity Schemes.			
XLI-Receipts from Electricity Schemes-Working expenses.			
HH-Capital Account of Civil Works and Miscellaneous Public Improvements within the Revenue Account.			
53-Capital Outlay on Electricity Schemes met out of Revenue.			
FF-Civil Administration-Capital Account outside the Revenue Account.			
72-Capital Outlay on Electricity Schemes outside the Revenue Account.	47,55,000		47,55,000
HH-Capital Account of Civil Works and Miscellaneous Public Improvements outside the Revenue Account.			

81A-Capital Outlay on Electricity Schemes outside the Revenue Account.			
F-Civil Administration.			
43-Industries-Cottage Industries	46,77,000		46,77,000
FF-Civil Administration-Capital Account outside the Revenue Account.			
72-Capital Outlay on Industrial Development outside the Revenue Account-Cottage Industries.	1,83,000		1,83,000
F-Civil Administration.			
43-Industries-Cinchona	14,57,000		14,57,000
47-Miscellaneous Departments			
47-Miscellaneous Departments-Fire Services	14,22,000		14,22,000
47-Miscellaneous Departments-Excluding Fire Services.	80,65,000		80,65,000
H-Civil Works and Miscellaneous Public Improvements.			
50-Civil Works	1,82,10,000	5,08,000	1,87,18,000
J-Miscellaneous.			
54-Famine	73,16,000		73,16,000
54B-Privy purses and Allowances of Indian Rulers	73,000		73,000
55-Superannuation Allowances and Pensions	57,85,000	92,000	58,77,000
JJ-Miscellaneous Capital Account within the Revenue Account.			
55A-Commutation of Pensions financed from Ordinary Revenues.			
JJ-Miscellaneous Capital Account outside the Revenue Account.			
83-Payments of commuted value of pensions	3,17,000	6,000	3,23,000
J-Miscellaneous.			
56-Stationery and Printing	29,23,000		29,23,000
57-Miscellaneous-Miscellaneous			
57-Miscellaneous-Contributions	54,00,000	8,18,000	62,18,000
57-Miscellaneous-Other Miscellaneous Expenditure.	62,13,000	1,000	62,14,000
JJ-Miscellaneous Capital Account			

55-Miscellaneous Capital Account outside the Revenue Account.			
82-Capital Account of other State Works outside the Revenue Account.	1,81,58,000		1,81,58,000
E-Debt Services.			
22-Interest on Debt and other obligations-Expenditure on displaced persons.		89,000	89,000
J-Miscellaneous.			
57-Miscellaneous-Expenditure on displaced persons.	3,83,96,000		3,83,96,000
JJ-Miscellaneous Capital Account outside the Revenue Account.			
82-Capital Account of other State Works outside the Revenue Account-Expenditure on displaced persons.	1,30,83,000	2,000	1,30,85,000
Public Debt.			
Loans for displaced persons			
Loans and Advances by State Government.			
Loans and Advances to displaced persons	2,00,00,000		2,00,00,000
E-Debt Services.			
22-Interest on Debt and other obligations- Community Development Projects.		3,52,000	3,52,000
M-Extraordinary Items.			
63B-Community Development Projects, National Extension Service and Local Development Works.	75,93,000		75,93,000
JJ-Miscellaneous Capital Account outside the Revenue Account.			
82-Capital Account of other State Works outside the Revenue Account-Community Development Projects.	8,36,000		8,36,000
Public Debt.			
Loans for Community Development Projects.		4,20,000	4,20,000
Loans and Advances by State Government.			
Loans and Advances under Community Development Projects.	10,61,000		10,61,000

M-Extraordinary Items.			
63-Extraordinary charges in India	86,12,000		86,12,000
64C-Pre-Partition Payments	3,14,000		3,14,000
HH-Capital Account of Civil Works and Miscellaneous Public Improvements within the Revenue Account.			
80A-Capital Outlay on Multipurpose River Schemes outside the Revenue Account-Damodar Valley Project.	2,04,94,000		2,04,94,000
81-Capital Account of Civil Works outside the Revenue Account.	3,30,39,000		3,30,39,000
J-Miscellaneous.			
XLVIA-Receipts from Road and Water Transport Schemes-Working Expenses.	98,93,000	2,35,000	1,01,28,000
JJ-Miscellaneous Capital Account outside the Revenue Account.			
82B-Capital Outlay on Road and Water Transport Schemes outside the Revenue Account.	19,05,000		19,05,000
85A-Capital Outlay on State Schemes of Government Trading.	86,33,000		86,33,000
Public Debt.			
Floating Debt			
Loans from Reserve Bank of India.			
Loans from Union Government		68,45,000	68,45,000
Loans and Advances by State Government.			
Loans and Advances by State Government	2,00,00,000		2,00,00,000
Total	48,99,94,000	2,62,22,000	51,62,16,000